

Filing No. Cr.Appeal (D.B.)/8279/2020

Kartik Mahato & Anr. Vs The State of Jharkhand

Advocate's Name- J.Mazumdar

2(a) Limitation expired on 29/04/2020. Delay of 35 days.

9(i) One of the alias names of Appellant no. 2 not stated in Vak.

(ii) Limitation Petition may be filed.

(iii) Name of P.W. 7 may be verified.

(iv) Father's name of Appellant no. 2 may be verified.